

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar Judicial, Srinagar)

NOTICE

Pursuant to the directions contained in Order No. 18 of 2022 /RG dated 12-01-2022 issued by the office of the Worthy Registrar General, it is notified for the information of all the concerned advocates/ litigants that they shall file their cases/pleadings pertaining to the Srinagar Wing of the Hon'ble High Court through e-mail mode on the following address:-

counter.sectionhc@gmail.com

In the event of any further assistance with regard to the filing of the cases via the aforesaid mode, the advocates/litigants shall contact Shri Bashir Ahmad Beig, Head Assistant and Shri Vijay Sas, Data Entry Operator on their Cell Nos. 7889810945 and 7780881378 respectively.

Furthermore, the applications regarding release of amount, which are required to be filed before the office of the Registrar Judicial, Srinagar and the applications seeking preponement of hearing of the cases shall be filed by the concerned advocates/litigants on the following e-mail address: -

personalsectionrjsgr@gmail.com

In the event of any further assistance with regard to the filing of the aforesaid applications through e-mail mode, the advocates/litigants shall contact Shri Saalim Rashid, Senior Assistant and Shri Suhail Kirmani, Junior Assistant, on their Cell Nos. 7780961459 and 7889308580 respectively.

Registrar Judicial,
Srinagar.

Copy to:-

1. Incharge NIC for uploading the notice on the official website of the Hon'ble High Court.
2. Shri _____.

.....for information and necessary action.

Registrar Judicial,
Srinagar.

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